

on the demise of two of our ex-colleagues. Shri Ramaseshaiah was not only a member of the First Lok Sabha but at the time of his death was a minister in the present Orissa Cabinet. As an industrialist also he had made some contribution to the industrial development of Orissa. We are very sorry that we have lost such a person. I express my condolences to the bereaved families and I hope that our condolences will be conveyed to them.

MR. DEPUTY-SPEAKER : The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence
for a short while.*

MAN'S LANDING ON THE MOON

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : Mr. Deputy-Speaker, Sir, may I take a minute from our immediate national problems to share with the House my feeling of great excitement and refer to a historic cosmic event which has taken place today ? Even though the reception on the radio was not too clear, I stayed up till early hours of the morning to get the news of the landing on the moon. We are now able to see our world in greater perspective and to discover new beauty in it.

On behalf of all Members of the House, I offer my warmest congratulations to Astronauts Armstrong and Aldrin who have stepped on the moon and to Commander Collins and also to the remarkable team of technologists and thousands of their co-workers who are behind them.

This is surely the greatest and most daring of scientific feats. It is a proud moment for the people of the United States and indeed for all mankind.

SHRI M. L. SONDHI (New Delhi) : Except China.

SHRIMATI INDIRA GANDHI: The space travellers of the U.S.A. and the U.S.S.R. have been heroes of our times, and

the young everywhere are inspired by their example. In this moment of achievement, our thoughts go out to the Government and the people of the United States and, specially, if I might say so, to the families of these courageous men. May we wish them a happy landing back home.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : May I suggest that the House gives a standing ovation to these brave men for their achievement ?

MR. DEPUTY SPEAKER: The whole House joins and shares the sentiments expressed by the Leader of the House, the Prime Minister, and we wish them safe landing back home. As suggested, let us give them a standing ovation for this achievement.

*The Members then stood up
and gave an ovation.*

श्री अटल बिहारी वाजपेयी (बलरामपुर) :
उपाध्यक्ष महोदय, मेरा सुझाव है कि सदन
की ये भावनार्ये अंतरिक्ष यात्रियों तक और इसके
साथ साथ उनके परिवार वालों तक पहुँचा दी
जायें ।

MR. DEPUTY-SPEAKER : It will be done; that will be conveyed.

ORAL ANSWERS TO QUESTIONS

Reduction in L.I.C. Premium Rates.

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*1 DR. SUSHILA NAYAR:
SHRI RANJEET SINGH:
SHRI RAMGOPAL SHALWALE:
SHRI JAGANNATH RAO JOSHI:
SHRI BRIJ BHUSHAN LAL:
SHRI A. SHREEDHARAN:
SHRI K. LAKKAPPA:
SHRI HARDAYAL DEVGUN:
SHRI JAI SINGH:
SHRI YAJNA DATT SHARMA :
SHRI NAWAL KISHORE SHARMA:
SHRI YAMUNA PRASAD
MANDAL:

Will the Minister of FINANCE be pleased to state:

(a) whether an Expert Committee had recently suggested reduction in the premium rates charged by the life Insurance Corporation on life policies;

(b) if so, the details of the other recommendations made by the Committee in their report; and

(c) the decisions taken by Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b). A Committee of Actuaries was appointed by the Corporation to examine the premium rates in force. Their report is under consideration of the Corporation.

The Administrative Reforms Commission has recommended that "the Corporation should endeavour to make its policies more attractive by reducing the premium rates and increasing the bonus."

(c) No decision has yet been taken.

DR. SUSHILA NAYAR: I could not hear the last part of the answer. I will ask a supplementary and ask him to repeat that also.

This report, if I remember right, was submitted in the month of April. May I know how long it will take for the Government to examine it? It is a very important point that life insurance reaches the largest section of the people as we hoped when we nationalised it and its benefits reach the small man in terms of whom our Party and, I am sure, the other parties also want to think and want to act. Therefore, I would like to know from the hon. Deputy Minister how soon they are likely to take a decision and whether they are likely to accept the recommendations and implement them?

SHRI JAGANNATH PAHADIA: We received the report in January, 1968. After that, we were waiting for the report of the Morarka Committee. (Interruptions) Now both the reports are under the consideration of the Corporation.

DR. SUSHILA NAYAR: The report of the Morarka Committee has been with the Government for several months. I would like to know how soon this report will be examined and some decision taken on it.

SHRI JAGANNATH PAHADIA: I will ask them to take the decision as early as possible.

SHRI RANJIT SINGH: The Minister himself claims to be a labour leader who sees to the interests of members, but the very fact that these reports have been under consideration for such a long time goes to show that Government always dilly-dallies where the interests of the workers are to be paramount and the interests of Government suffer. In this case I would request the hon. Minister to inform us when the final action of the Government would be taken on this and whether he would set a deadline so that the officials start working according to the deadline, instead of answering every time that they are still under consideration.

SHRI JAGANNATH PAHADIA: It is a complicated matter. Therefore, some time is taken.

SHRI BAL RAJ MADHOK: Is it a reply? He may be a complicated man. The Prime Minister may be a complicated person. Why should the House be given such an answer?

श्री राम गोपाल शालबाले : बीमा कम्पनियों का प्रबन्ध पहले प्राइवेट कम्पनियों के हाथ में था। अब उनका राष्ट्रीयकरण हो गया है। मैं यह जानना चाहता हूँ कि जब से उनका राष्ट्रीयकरण हुआ है, तब से इस व्यवसाय में क्या प्रगति हुई है। जैसे अन्य सरकारी निगमों आदि में घाटा है, क्या वैसे ही बीमा निगम में भी घाटा हो रहा है? जब अदायगी का समय आता है, तो सरकारी अधिकारी, जो बीमा कम्पनियों के अधिकारी बने हुए हैं, गरीब और अनपढ़ लोगों को तंग करते हैं और अदायगी के सम्बन्ध में अनेक प्रकार की अड़चनें डालते हैं। क्या सरकार इन कठिनाइयों को दूर कर के उन लोगों को राहत पहुंचायेगी?

श्री जैगन्नाथ पहाड़िया : निगम घाटे में नहीं चल रहा है। इस बारे में जो-जो शिकायतें हमारे सामने आती हैं, सरकार उन पर विचार

करती है और कायदे-कानून के अनुसार उनके सम्बन्ध में आवश्यक कार्यवाही की जाती है।

श्री राम गोपाल शालवाले : मैंने यह पूछा है कि जब से बीमा व्यवसाय का राष्ट्रीयकरण हुआ है, तब से उसमें क्या प्रगति हुई है। प्रधान मन्त्री स्वयं इस प्रश्न का जवाब दें।

उपाध्यक्ष महोदय : श्री जगन्नाथ राव जोशी।

श्री राम गोपाल शालवाले : उपाध्यक्ष महोदय, मेरे प्रश्न का उत्तर दिया जाये। प्रधान मन्त्री जवाब दें अथवा वह कहें कि उन्हें मालूम नहीं है। (व्यवधान)

श्री जगन्नाथ पहाड़िया : कारपोरेशन की रिपोर्ट हर साल छापी जाती है और उसमें प्रगति के सब आंकड़े दिये जाते हैं।

श्री राम गोपाल शालवाले : उपाध्यक्ष महोदय, वित्त मन्त्रालय को पहली बार प्रधान मन्त्री ने अपने हाथ में लिया है। वह इस प्रश्न का जवाब क्यों नहीं देती हैं ?

प्रधान मन्त्री, वित्त मन्त्री, अणु शक्ति मन्त्री तथा योजना मन्त्री (श्रीमती इन्दिरा गान्धी) : हम इस प्रश्न का जवाब पहले भी देते आये हैं और अब भी उसका जवाब देने के लिए पूरे योग्य हैं। जैसा कि अभी बताया गया है, माननीय सदस्य जो बातें पूछ रहे हैं, उनके बारे में सब आंकड़े वगैरह एक पब्लिक डाकुमेंट में हैं।

SHRI K. LAKKAPPA : In America, because nature is niggardly, man is landing on the moon. But in India the Congress is at the crossroads. In other countries even cats and dogs are insured. But the lives of the millions of people in India have not been secured because of the bad policies followed by this Government. I would like to know whether the Government of India would constitute a committee to go into all aspects of the lives of the people and see that the lives of the people are secured. In

America even cats and dogs' lives are insured but in India even human beings are not respected and their lives are not secure and their lives are not insured. As a Member of Parliament even my life is not secure because of the policy of this Government. This is because we have not created economic stability in this country and we have not created enough employment, and we are facing unemployment problem in this country. We have not mobilised all the resources in this country. Therefore, will the Government of India and the hon. Prime Minister answer this question caregorically ?

MR. DEPUTY-SPEAKER : The hon. Member is absolutely irrelevant...

SHRI K. LAKKAPPA : Will the Government bring about economic stability in the country and also insure the lives of the people in this country and also bring about a reduction in the insurance premia ? I want an answer to my question.

MR. DEPUTY-SPEAKER : Now, Shri Brij Bhushan Lal.

SHRI SURENDRANATH DWIVEDY : If you have disallowed the question it is a different matter. But if you have allowed the question, Government should reply to the question.

MR. DEPUTY-SPEAKER : If the hon. Minister does not find any substance in the question how can he reply ?

SHRI SURENDRANATH DWIVEDY : Either you disallow the question as irrelevant, or else, if the question is allowed, it must be replied to by Government and not by you.

SHRIMATI INDIRA GANDHI : What is the question ? (Interruptions)

The hon. Member has said that there should be economic stability in the country. I think all sections of the House entirely agree with him in this statement. That is also the endeavour of the Government.

श्री जगन्नाथ राव जोशी : १४ अप्रैल को एक प्रश्न के उत्तर में बताया गया था कि प्रीमियम में राहत देने का सुझाव सरकार के

विचाराधीन है। उसके बाद मई और जून मास भी गुजर गये हैं और अब हम जुलाई के आखिर में आ गये हैं। मैं यह जानना चाहता हूँ कि क्या गरीबों को राहत देने के मुद्दा पर विचार करने में इतना समय लगता है। यह प्रश्न गरीबों को राहत देने के बारे में है, अमीरों को नहीं। क्या हम बार-बार इस बारे में सवाल पूछते रहें? आखिर यह प्रश्न कब तक विचाराधीन रहेगा?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : As far as the reduction of premium rates is concerned, it is related to three important factors; one is the mortality factor; the other is the interest which the LIC earns and the third is the expense ratio. From this point of view, when this report was submitted. L. I. C. was awaiting the Morarka Committee's reports which was specially going into the question of expense ratio. Now, that the Morarka Committee's report has come, and the LIC board is going into all these aspects along with this report also, and we would ask them to expedite the examination as early as possible.

श्री ब्रजसूषण साल : उपाध्यक्ष महोदय, एक्सपर्ट कमेटी ने कुछ महत्वपूर्ण सिफारिशों की हैं उनमें से एक यह है कि 25 परसेंट स्टाफ ऐडमिनिस्ट्रेटिव स्टाफ सरप्लस है। 1967-68 में 23 करोड़ एक्सपेंस है स्टाफ की सैलरी पर। 25 परसेंट के हिसाब से 6 करोड़ साल का वेस्टेज हो रहा है। दूसरी बात यह है कि 50 परसेंट फार्मर्स ऐन्ड स्टेटमेंट्स जो ब्रांच आफिसेज को जाते हैं वह सुपरफ्लुअस हैं। इसी तरीके से 40 परसेंट फार्म ऐंड स्टेटमेंट्स जो डिवीजनल आफिसेज और जौनल आफिसेज को जाते हैं वह भी सरप्लस हैं।

They can be eliminated without sacrificing efficiency.

The board of the corporation has not been discharging its functions as effectively as it should have done.

Then it has been said that group term insurance be given due recognition.

तो मैं सरकार से यह जानना चाहता हूँ कि यह महत्वपूर्ण सिफारिशें हैं जिनसे कि आप करोड़ों रुपये बचा सकते हैं इम्प्लीमेंटली इम्प्लीमेंट कर के और जिसमें कोई आपत्ति आपको नहीं हो सकती है, तो इनको इम्प्लीमेंट करने के लिए सरकार ने क्या कदम उठाये हैं? यदि नहीं उठाये हैं तो क्यों नहीं उठाये?

SHRI P. C. SETHI : The Morarka Committee report was submitted very recently, and this subject forms part of that report. They have gone into the expense aspect of it. But immediate reduction of the staff is a big problem and it may create complications. Therefore, all aspects of the problem will have to be gone into.

श्री हरबयाल देवगुण : अध्यक्ष महोदय, मैं यह जानना चाहता हूँ, प्रधान मन्त्री और सरकार की तरफ से कई बार यह कहा गया है कि पब्लिक अंडरटेकिंग्स का उद्देश्य केवल नफा कमाना ही नहीं जनता को राहत देना है, तो इस दृष्टि से एल आई सी को लाभ भी हुआ है और इस का व्यापार भी बढ़ा है तथा लोगों की आयु भी बढ़ गई है तो इन तमाम बातों को ध्यान में रखते हुए क्या सिद्धान्त रूप में यह आश्वासन देने के लिए आप तैयार हैं कि जीवन बीमा की दरें अब कम की जाएंगी क्योंकि राष्ट्रीयकरण के पहले जो दरें थीं वही अब भी चल रही हैं तो राष्ट्रीयकरण से जनता को और देश को क्या लाभ है, यह प्रश्न सामने है। इस से लोगों को राहत मिलनी चाहिये और इस बात को ध्यान में रखते हुए सिद्धान्त रूप में यह दरें कम की जाएंगी, कितनी कम होंगी यह आप बाद में तय कर लेकिन दरें कम की जायंगी यह आश्वासन देने के लिए आप तैयार हैं?

SHRI P. C. SETHI : The entire question is under consideration because of the expense ratio and other factors. As far as the other activities of the LIC are concerned, it is engaged in various other activities which are beneficial to the country as such, as, for example, housing, advancing loans to public sector and other industries etc.

As far as the reduction of premium rates is concerned, I may add that the corporation is giving bonus to the policyholders, and this bonus is even to the extent of 95 per cent, and from that point of view although the question is certainly important, it is also a sort of an academic one.

श्री यज्ञ दत्त शर्मा : मन्त्री महोदय कोई अन्तिम तिथि बताएंगे कि बीमा की दरों में कटौती कब तक करेंगे ?

श्री प्र० च० सेठी : कोई डेफिनिट डेट नहीं बताई जा सकती ।

श्री नवल किशोर शर्मा : नेशनलाइजेशन का उद्देश्य जहाँ एक ओर देश के बीमा व्यवसाय को हाथ में लेकर उससे आने वाली पूँजी का फायदा उठाना था जनता के हित में और सरकार के हित में वहाँ दूसरी ओर यह भी आवश्यक है कि इन्ड्योरेंस का फैलाव हो देश के अन्दर और देश में ज्यादातर लोग बीमा की तरफ जाये । उस दिशा में जब हम देखते हैं तो जो आंकड़े हमारे सामने हैं और जो सोचा गया था इन्ड्योरेंस को नेशनलाइज करके वक्त उस के मुताबिक हम सफल नहीं हुए हैं । उस वक्त सोचा यह गया था कि इन्ड्योरेंस के जरिए से जो आमदनी होगी बीमा के प्रीमियम की वह कहीं अधिक होगी । उस वक्त १२ करोड़ थी, अब ३ हजार करोड़ की है । कल्पना यह थी कि ८ हजार करोड़ की होगी । इस हालत में जो हम को असफलता प्राप्त हुई है इस असफलता को दूर करने के लिए क्या सरकार ने कुछ कदम उठाये हैं या केवल मात्र विभिन्न कमेटियों की रिपोर्ट ही सरकार के पास आती रही है और सरकार उस पर विचार करती रही है ? इसके लिए कारगर कदम उठाए जाने चाहिए । इन्ड्योरेंस की प्रीमियम रेट्स कम की जानी चाहिए । ग्रुप इन्ड्योरेंस किया जाना चाहिए और जो फसल वगैरह का बीमा है वह किया जाना चाहिए । यह सब बातें जो आवश्यक हैं इन पर सरकार विचार ही करती रहेगी या इनको

असली जामा देने के लिए कोई निश्चित टारगेट और निश्चित डेट फिक्स करेगी ? इसके बारे में मैं निश्चित आन्सर चाहता हूँ ।

SHRI P. C. SETHI: The hon. member has given useful suggestions which we are already considering.

श्री यमुना प्रसाद मंडल : मोरारका कमेटी की रिपोर्ट के पृष्ठ संख्या 906 पर 146 नम्बर की रेकमेंडेशन में उन्होंने चेयरमैन एल आई सी के बारे में लिखा है कि उनकी क्या योग्यता होनी चाहिए और यह जानकर हम लोगों को बड़ा खेद हुआ कि सिविल सर्विसेज में ही केवल ऐसे लोग पाये जाते हैं । कहा जाता है कि उसके बाहर के भी लोगों को चुना जाता है । हम लोगों को खेद है कि सिविल सर्विसेज के बाहर भी ऐसे काम्पीटेंट और योग्य लोग हैं जिनको एल आई सी का चेयरमैन बनाने के बारे में आप विचार करेंगे । मैं इसे पढ़कर सुना देता हूँ :

“While appointing a person as the Chairman of the Corporation, Government should satisfy itself that the person would serve as the Chairman of the Corporation for a minimum period of five years. Men with requisite statute, competence and experience from outside the civil service should also be considered eligible for the chairmanship of the Corporation”.

यह सिविल सर्विसेज के दो शब्द व्यर्थ हैं, बेकार हैं । मैं समझता हूँ कि जब मोरारका कमेटी की रिपोर्ट के पूरे हालात पर आप विचार करेंगे तो इन दो शब्दों को गम्भीरतापूर्वक सोचने का आश्वासन हम लोगों को देंगे ?

SHRI P. C. SETHI: The present Board is 1½ years old. The Board, as it is constituted today, contains experts in the field; when the time for reconstitution comes, the Morarka Committee's recommendations would be taken into consideration.

श्री अटल बिहारी वाजपेयी : महोदय, मैं प्रश्न पूछूँ इससे पहले एक प्रश्न में आपसे

पूछना चाहता हूँ। मैं आपको डिप्टी स्पीकर कहूँ या ऐक्टिंग स्पीकर ?

अरब सागर में तेल के कुएं खोदना

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* 2. श्री अटल बिहारी वाजपेयी :

श्री प० मु० संयद :

श्री मणिभाई जे० पटेल :

श्री देवकी नन्दन पटौडिया :

श्री एस० एम० कृष्ण :

श्री सुरेन्द्र नाथ द्विवेदी :

श्री समर गुह :

डा० रानेन सेन :

क्या पेट्रोलियम तथा रसायन और खान तथा धातु मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या अरब सागर में तेल के कुएं खोदने के बारे में निर्णय किया गया है ;

(ख) यदि हाँ, तो उसका व्यौरा क्या है और इस सम्बन्ध में क्या कार्यवाही की गई है और उसके क्या परिणाम निकले हैं ;

(ग) यदि नहीं, तो सरकार को इस बारे में सर्वप्रथम किस तारीख को प्रस्ताव प्राप्त हुआ था और इस पर कब निर्णय किये जाने की सम्भावना है ; और

(घ) इस सम्बन्ध में अब तक कितने प्रस्ताव प्राप्त हुए हैं और उनमें से कितने प्रस्ताव अस्वीकार किये गये हैं तथा उनके अस्वीकार करने के कारण क्या थे ?

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS AND MINES AND METALS
(SHRI D. R. CHAVAN): (a) to (d). A
statement is laid on the Table of the
Sabha.

Statement

A decision has been taken to drill on the Aliabet East structure in the shallow waters of the Gulf of Cambay with the assistance of USSR technical experts. A contract has been signed in May, 1969 with the USSR authorities providing for (a) preparation of the first stage design for the required fixed type drilling platform, (b) training of Indian Design Engineers in the design of platforms, (c) preparation of working designs in the Hindoil Design Institute, and (d) deputation of one or two Soviet experts on fabrication and installation of blocks etc.

In the matter of drilling in deeper waters, a consultancy arrangement has been made with a firm of consultants who will study the available data pertaining to the area and recommend to us the most suitable type of mobile off-shore drilling platform for carrying out exploration drilling in the deep waters of West Coast. An expert of this Consultancy organisation recently visited India for obtaining the relevant data, familiarisation with the environment and preliminary assessment of the technical drilling personnel. The report of the Consultants will be available in two months, i.e., approximately by the end of August. On receipt of the report, the ONGC will decide further course of action in regard to drilling.

(d) Ten proposals have been received and none has been rejected so far.

श्री अटल बिहारी वाजपेयी : महोदय, यह जो वक्तव्य सभा पटल पर रखा गया है इसमें प्रश्न (सी) अर्थात् (ग) का उत्तर नहीं है। (ग) यह है :

“यदि नहीं तो सरकार को इस बारे में सर्वप्रथम किस तारीख को प्रस्ताव प्राप्त हुआ था और इस पर कब निर्णय किए जाने की सम्भावना है ?”

वक्तव्य इस के बारे में मौन है। मन्त्री महोदय यह स्पष्ट करें।